

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/260(CHE)/2021

NAME OF THE PETITIONER : LICHFL Trustee Company Pvt Ltd
& Another

NAME OF THE RESPONDENT(S) : B Kamlesh Kumar

UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Mr. Sai Bharath for the Petitioner. Ld. Counsel Mr. Haran for Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondent.

Ld. Counsel for the Respondent stated that Sr. Counsel is not available and sought short adjournment

List the Petition for **physical hearing on 05.09.2024.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk